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No. K-13012/02/2015-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, Dated 12<sup>th</sup> November, 2016.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint S/Shri (i) Rajul Bhargava, (ii) Siddhartha Varma, and (iii) Smt. Sangeeta Chandra, to be Additional Judges of the Allahabad High Court, in that order of seniority, for a period of two years with effect from the date they assume charge of their respective offices.

*MP*  
*12/11/2016*

(Rajinder Kashyap)

Joint Secretary to the Government of India

Tele: 2338 3037

To

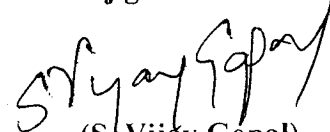
**The Manager,  
Government of India Press,  
FARIDABAD**

No. K. 13012/02/2015-US.II

Dated 12.11.2016

Copy to:-

1. S/Shri (i) Rajul Bhargava, (ii) Siddhartha Varma, and (iii) Smt. Sangeeta Chandra, c/o The Registrar General, Allahabad High Court, Allahabad.
2. The Secretary to the Governor of Uttar Pradesh, Lucknow.
3. The Secretary to the Chief Minister of Uttar Pradesh, Lucknow.
4. The Secretary to the Chief Justice, Allahabad High Court, Allahabad.
5. The Chief Secretary, Government of Uttar Pradesh, Lucknow.
6. The Registrar General, Allahabad High Court, Allahabad.
7. The Accountant General, Uttar Pradesh, Lucknow.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS (L&J)/PSO to Secretary (Justice)/JS(J-1)/DS(S)/S.O.(Desk).
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).

  
(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 23382978